

POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF
DECCAN BEARINGS LIMITED
Corporate Identification Number: L29130MH1985PLC035747;
Registered Office: 136, B Wing Ansa Industrial Estate, Saki vihar Road, Sakinaka, Andheri (East), Mumbai, 400072, Maharashtra, India;
Contact Number: +91-9223400434; Website: www.deccanbearings.in;
Email Address: cs.deccanbearingsltd@gmail.com;

Open Offer for acquisition of up to 5,67,667 Offer Shares representing 26.00% of the Voting Share Capital of Deccan Bearings Limited ('Target Company'), at an offer price of ₹4.00/- ('Offer Price'), payable in cash, by Mr. Satyajit Mishra (Acquirer), the Acquirer, in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirer to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Tuesday, August 13, 2024 ('Public Announcement'), (b) Detailed Public Statement dated Monday, 19 August, 2024 in connection with this Offer, published on behalf of the Acquirers on Tuesday, August 20, 2024, in Financial Express (English Daily) (All Editions), Jansatta (Hindi daily) (All Editions and Delhi Edition), and Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Detailed Public Statement'), (c) Draft Letter of Offer dated Wednesday, August 27, 2024 filed and submitted with SEBI pursuant to the provisions of Regulation 16 (1) of the SEBI (SAST) Regulations ('Draft Letter of Offer'), (d) Corrigendum to the Public Announcement and the Detailed Public Statement dated Saturday, 9 November, 2024 in connection with this Offer, published on behalf of the Acquirers on Monday, November 11, 2024, in Financial Express (English Daily) (All Editions), Jansatta (Hindi daily) (All Editions and Delhi Edition), and Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Corrigendum to the Public Announcement and the Detailed Public Statement'), e) Letter of Offer dated Monday, February 17, 2025, along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer'), (f) Recommendations of the Independent Directors of the Target Company which were approved on Friday, February 21, 2025 and published in the Newspapers on Monday, February 24, 2025 ('Recommendations of the Independent Directors of the Target Company'), (g) Pre-Offer cum corrigendum to the Detailed Public Statement Advertisement dated Monday, February 24, 2025, which was published in the Newspapers on Tuesday, February 25, 2025 ('Pre-Offer Public Announcement') h) Corrigendum to the Letter of Offer dated Saturday, 3 March, 2025 in connection with this Offer, published on behalf of the Acquirers on Monday, March 4, 2025, in Financial Express (English Daily) (All Editions), Jansatta (Hindi daily) (All Editions and Delhi Edition), and Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Corrigendum to the Letter of Offer'), (the Public Announcement, Detailed Public Statement, Corrigendum to the Public Announcement and the Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement of the Target Company, Corrigendum to the Letter of Offer, and this Post-Offer Public Announcement are hereinafter collectively referred to as 'Offer Documents') issued by the Manager on behalf of the Acquirers.

The capitalized terms used but not defined in this this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	Name of the Target Company	Deccan Bearings Limited bearing corporate identity number 'L29130MH1985PLC035747, with its registered office located at 136, B Wing Ansa Industrial Estate, Saki vihar Road, Sakinaka, Andheri (East), Mumbai, 400072, Maharashtra, India.			
2.	Name of the Acquirer and PACs	Mr. Satyajit Mishra, son of Mr. Deshapriya Mishra, aged about 60 years, Indian Resident, bearing Permanent account number allotted under the Income Tax Act, 1961 'AAUPM3959J' under the Income Tax Act, 1961, resident at Flat No. 304, Raj Atlantis, Kanakia Lay Out, Near Sardar Vallabhbhai Patel School Mira Road East, Thane - 401107, Maharashtra, India. There are no persons acting in concert with the Acquirer for the purpose of this Offer.			
3.	Name of Manager to the Offer	Swaraj Shares and Securities Private Limited			
4.	Name of Registrar to the Offer	Purva Sharegistry (India) Private Limited			
5.	Offer Details				
5.1	Date of Opening of the Offer	Friday, February 28, 2025			
5.2	Date of Closing of the Offer	Thursday, March 13, 2025			
6.	Date of Payment of Consideration	Wednesday, March 19, 2025			
7.	Details of the Acquisition				
	Particulars	Proposed in the Offer Document (Assuming full acceptance in this Offer)		Actuals	
7.1	Offer Price	₹4.00/-		₹4.00/-	
7.2	Aggregate number of Equity Shares tendered	5,67,667		50	
7.3	Aggregate number of Equity Shares accepted	5,67,667		50	
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹22,70,668.00/-		₹200.00/-	
7.5	Shareholding of the Acquirers before the Share Purchase Agreement/ Public Announcement				
a)	Number of Equity Shares	Nil		Nil	
b)	% of fully diluted Equity Share capital				
7.6	Sale Shares proposed to be acquired by way of Share Purchase Agreement				
a)	Number of Equity Shares	1,93,810		1,93,810	
b)	% of fully diluted Equity Share capital	8.88%		8.88%	
7.7	Equity Shares acquired by way of Offer				
a)	Number of Equity Shares	5,67,667		50	
b)	% of fully diluted Equity Share capital	26.00%		0.00%	
7.8	Equity Shares acquired after the Detailed Public Statement (Acquired between the date of the Draft Letter of Offer and the date of the Corrigendum to the Letter of Offer)				
a)	Number of Equity Shares acquired	9,53,644		9,53,644	
b)	Price of the Equity Shares acquired	₹4.00/-		₹4.00/-	
c)	% of Equity Shares acquired	43.68%		43.68%	
7.9	Post-Offer shareholding of the Acquirers				
a)	Number of Equity Shares	17,15,121		11,47,504	
b)	% of fully diluted Equity Share capital	78.56%		52.56%	
7.10	Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than the Acquirers)				
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	10,16,741	4,49,074	10,16,741	10,16,691
b)	% of fully diluted Equity Share capital	46.57%	20.57%	46.57%	46.57%
8.	The Acquirer accepts full responsibility for the information contained in this Post-Offer Public Announcement and for his obligations specified under SEBI (SAST) Regulations.				
9.	The Acquirer will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) of the SEBI (SAST) Regulations and will make an application for reclassification of himself as the promoter of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').				
10.	A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in , BSE Limited at www.bseindia.com and the registered office of the Target Company.				

ISSUED BY MANAGER TO THE OFFER

SWARAJ
SHARES & SECURITIES PVT LTD

Swaraj Shares and Securities Private Limited
Corporate Identification Number: U51101WB2000PTC092621
Principal Place of Business: Unit No 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India
Contact Person: Pankita Patel/ Tanmoy Banerjee
Contact Number: +91-22-69649999
Email Address: takeover@swarajshares.com
Investor grievance Email Address: investor.relations@swarajshares.com
SEBI Registration Number: INM00012980
Validity: Permanent

Date: Monday, March 24, 2025
Place: Mumbai

Sd/-
Satyajit Mishra
(Acquirer)